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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO(OS) (COMM) 252/2023

HULM ENTERTAINMENT PVT LTD & ORS

.....Appellant

Through: Ms. Tanya Arora, Adv. (VC)

versus

FANTASY SPORTS MYFAB11 PVT LTD & ORS.

....Respondent

Through: Ms. Banu for R-5,Adv. (VC)

CORAM:

JOINT REGISTRAR (JUDICIAL), SUDHIR KUMAR SIROHI (DHJS)

ORDER 08 08 2025

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For referral to the Special Mediation Drive- Mediation
'For the Nation'

Regular stenographer is on leave today. No other stenographer is available.

Ld. counsel for the respondent gave her appearance later than ld. counsel for the appellant, therefore the matter could not be sent to mediation. Hence the matter is returned.

SUDHIR KUMAR SIROHI (DHJS) JOINT REGISTRAR (JUDICIAL)

AUGUST 8, 2025

Click here to check corrigendum, if any